

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4975
ANSWERED ON:02.09.2011
REFUSAL OF ADMISSION IN HOSPITALS
Gavit Shri Manikrao Hodlya

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether hospital employees and doctors working in Government hospitals and Government-aided hospitals refuse to admit pregnant women for delivery leading to death of new born children;
- (b) if so, the details of total number of such cases reported during the last three years and the current year hospital-wise and State-wise;
- (c) the action taken against such hospitals, doctors and employees by the Government; and
- (d) the remedial measures taken/being taken by the Government to check such cases in the future?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Since 'Health' is State Subject, no such information is maintained centrally.

However, in so far as three Central Government Hospitals in Delhi viz. Dr. RML Hospital, Safdarjung Hospital and LHMC & Smt. S.K. Hospital are concerned, no case of refusal to admit pregnant women for delivery leading to death of new born children was reported.